

**FORM A**  
**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF FINCARE BUSINESS SERVICES LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                                               |
|----|----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | Fincare Business Services Limited                                                                                                                                                                                                                                                                                             |
| 2. | Date of Incorporation of Corporate Person                                                    | 1st August 2014                                                                                                                                                                                                                                                                                                               |
| 3. | Authority Under which Corporate Person is Incorporated/ Registered                           | Registrar of Companies, Ahmedabad, Gujarat                                                                                                                                                                                                                                                                                    |
| 4. | Corporate Identity Number / <del>Limited Liability</del> Identity Number of Corporate Person | U74900GJ2014PLC132578                                                                                                                                                                                                                                                                                                         |
| 5. | Address of the Registered Office and Principal Office (if any) of the Corporate Person       | <u>Reg. Office:</u> - 301 & 302, Abhijeet - V Opp. Mayor Bungalow, Law Garden Road, Mithakhali, Ahmedabad, -380006<br><u>Corp. Office:</u> - Ground Floor, Bren Mercury, Kaikondanahalli, Sarjapur Main Road, Bengaluru -560035                                                                                               |
| 6. | Liquidation Commencement Date of the Corporate Person                                        | 30th September 2024                                                                                                                                                                                                                                                                                                           |
| 7. | Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator | Mr. Dilipkumar Natvarlal Jagad<br>803/804, Ashok Heights, Opp. Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagar X Road, Gundavali, Andheri East, Mumbai – 400069<br>dilipjagad@hotmail.com, +91-9821142587<br>IBBI/IPA-001/IP-P00233/2017-2018/10462<br>Email for Correspondence:<br>fincareliq@gmail.com |
| 8. | Last Date for Submission of Claims                                                           | 29th October 2024                                                                                                                                                                                                                                                                                                             |

Notice is hereby given that the Fincare Business Services Limited has commenced voluntary liquidation on 30th September 2024.

The stakeholders of Fincare Business Services Limited are hereby called upon to submit a proof of their claims, on or before 29th October 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Name and Signature of the Liquidator:



Date: 2nd October 2024

Dilipkumar Natvarlal Jagad

Place: Mumbai

Registration No.: IBBI/IPA-001/IP-P00233/2017-2018/10462